

lost their lands due to the multipurpose Rengali Dam Project, have not been properly compensated for and resettled;

(b) if so, the reasons therefore, and

(c) the steps taken by Government to mitigate their sufferings?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) to (c) The Government of Orissa have recently informed that as per rehabilitation policy framed by the State, 9559 displaced families of 114 villages were identified for resettlement as a consequence of Rengali Dam Projects. Of these 9512 families have already been provided with prescribed benefits and the State is taking necessary steps in the remaining cases also. The High level Rehabilitation Committee of the State has decided to extend resettlement and rehabilitation benefits to another 1067 families in Hard core villages. The State Government has proposed to complete entire resettlement and rehabilitation programme by March, 1987.

C.F.F. stations in Orissa

1738. SHRI BASUDEB MOHAPATRA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that the Central Flood Forecasting stations at Lower Mahanadi region has been separated from Central Flood Fore-

casting Division, Burla and shifted to Brahmani-Subarnarekha Division, Central Water commission, Bhubaneshwar; and

(b) if so, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) This was done based on a re-organisation of the work last year with a view to reducing overlapping of jurisdiction and to facilitate better administrative control and improve efficiency.

Loan Assistance to Harijans under Self-Employment Scheme

1739. SHRI ALADI ARUNA alias V. ARUNACHALAM: Will the Minister of WELFARE be pleased to state:

(a) what is the total number of Harijans who have been provided with loan assistance under self-employment Scheme during the last three years and till date; and

(b) the amount given during the same period, year-wises?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO): (a) and (b) The number of Scheduled Caste and Scheduled Tribe beneficiaries and the amount of loan assistance disbursed to them under the I.R.D.P. during the past three years and till date was as under—

| Year | Number of beneficiaries | Amount of assistance | Remarks |
|----------------------------------|-------------------------|----------------------|------------------------------|
| (Rs. crores) | | | |
| 1983-84 | 15,37,000 | 279.39 | } (includes both SC and STs) |
| 1984-85 | 17,38,000 | 335.74 | |
| 1985-86 | 9,78,000 | 210.02 | } (includes SCs only) |
| 1986-87 (Upto 30-9-86) | 3,55,000 | 68.25 | |
| TOTAL | | 893.54 | |